

M/s. Rapier Machinery Mfg. Co. (I) Pvt. Ltd Vs Oriental Insurance Co. Ltd

Court: National Consumer Disputes Redressal Commission

Date of Decision: Sept. 20, 2024

Acts Referred: Consumer Protection Act, 1986 &” Section 24A

Hon'ble Judges: Ram Surat Ram Maurya, Presiding Member; Bhartkumar Pandya, Member

Bench: Division Bench

Advocate: Anubhav Kumar, Gauri Swarup Bansal, Ajay Singh

Final Decision: Dismissed

Judgement